

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM.III/04/2015/_____

Dated, Shillong the 07th February 2019

In continuation of this Registry's notice vide memo no. HCM.III/04/2015/64A of even date, it is notified to all concerned that the **SINGLE BENCH** of Hon'ble Mr. Justice S.R. Sen shall take up matters as per Supplementary List on **Friday, 08th February 2019 at 10:30 AM in Court No. 2.**

By order,



REGISTRAR (JUDL.)

Memo No. HCM.III/04/2015/ 85A

Dated, Shillong the 07th February 2019

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Central Government Counsel, High Court of Meghalaya, Shillong.
6. President / Secretary, High Court Bar Association, Shillong.
7. President / Secretary, Shillong Bar Association, Shillong.
8. ✓ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
9. Notice Board.
10. Office File.


REGISTRAR (JUDL.)